

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
CP. No. 19/241- 242/PB/2024

IN THE MATTER OF:

Shri Keshav Datt Shreedhar
Vs.

.... Petitioner/Applicant

Shri Chamunda Laboratories And Projects Private
Limited

.... Respondent

Order u/S. 241(1) & 242(4) of the Companies Act, 2013

Order delivered on 09.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Sr. Adv. Mr. P. Nagesh, Adv. Pervinder, Adv. Avinash
Bhati, Adv. Shikhar Upadhyay, Adv. Akshay Sharma

For the Respondent : Adv. Viren Bindal for R-5 & 6

ORDER

New IA(CA)-160/2024

Mr. P. Nagesh, Ld. Sr. Counsel for the Petitioner appears physically.

Mr. Viren Bindal, Ld. Counsel for R-5 & R-6 appears physically.

At request and by consent, list this application **on 16.05.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)